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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 74/(MAH)/2010

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: M. C. Chemicals & Anr.
V/s.
M/s. Behram Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Ahunmazda Postvala i/b Wadia Ghandy & Co. for Respondents 2485	Advocate	
2.	Mr. Farhan Dubad a/w Mr. Vaibhav Neali i/b JWILCORP for Petitioner	Advocate	

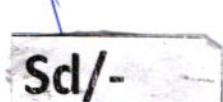
ORDER

TCP 74/397-398/NCLT/MB/MAH/2010

At request of the parties, list this matter on 14.2.2018.



V. NALLASENAPATHY
Member (Technical)



B. S. V. PRAKASH KUMAR
Member (Judicial)